

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

Dated : Guwahati, the 27th July, 2016

No.HC.VII-238 (Pt.)/2013/3641/A: The resignation of Shri Pranab Jyoti Kalita, Court Manager, District Court, Barpeta has been accepted and accordingly he is disengaged and *released w.e.f. 30.07.2016 (afternoon)*.

Shri Kalita will hand over the charge to the Sheristadar of the Office of the District & Sessions Judge, Barpeta.

By Order,
Sd/-M.A. Ali
I/C REGISTRAR GENERAL

Memo No. HC.VII-238 (Pt.)/2013/3642 - 3657/A, Dated Guwahati the 27.07.2016

Copy forwarded for information and necessary action to :

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
3. The Registrar (Vigilance/Admn./Judicial), Gauhati High Court, Guwahati.
4. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for favour of information of his Lordship.
5. The District & Sessions Judge, Barpeta.
6. The Joint Registrar (Judicial/PM&P), Gauhati High Court, Guwahati.
7. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati and Jt. Director (Officiating), Judicial Academy, Assam.
8. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
9. The Treasury Officer, Barpeta.
10. The Systems Analyst for uploading the Notification in the official website of the High Court, immediately.
11. The Administrative Officer (Judl.), Accounts Section, Gauhati High Court, Guwahati.
12. The PS to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
13. The PS to Hon'ble Mr. Justice Nishitendu Chaudhury, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
14. Shri Pranab Jyoti Kalita, Court Manager, District Court, Barpeta
15. The CA to the Registrar General, Gauhati High Court, Guwahati.
16. Order file.


I/C REGISTRAR GENERAL

27.07.16